

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1667
TO BE ANSWERED ON DECEMBER 18, 2023
ACTION INITIATED TO REMOVE PIPAL TREES FROM DDA FLATS
IN DWARKA, DELHI

NO. 1667. SHRI ANEEL PRASAD HEGDE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government has initiated any action to cut pipal trees growing out from the bathroom walls of DDA Flats in Dwarka, NCT of Delhi;
- (b) if so, the details thereof, flat-wise, and the action initiated/proposed to be initiated by Government, including timeline especially since such trees in walls not only endanger the structural safety of houses, but also block drain pipes due to which toilets cannot be used; and
- (c) whether action has been taken/proposed to be taken, if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): No, Sir. As per general principles of maintenance of DDA flats, day to day maintenance including cleanliness/upkeep of campus/colony/housing pocket shall be the responsibility of concerned Resident Welfare Association (RWA)/Allottees.

(b) to (c): Do not arise in view of (a) above.
